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**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A.NO.060/00873/2014 Date of order:- 16.04.2015

Coram: **Hon'ble Mr. Sanjeev Kaushik, Member (J)**
Hon'ble Mr. Uday Kumar Varma, Member (A).

Dr. D.K.Sharma s/o late Shri Devi Shankar Prabhakar, resident of
House No.1736, Sector 9, Urban Estate, Karnal.

.....Applicant.

(By Advocate :- Mr. D.S.Bali, Sr. Advocate with Mr. A.S.Barsat)

Versus

1. Indian Council of Agricultural Research, Krishi Bhawan, Dr. Rajendra Prasad Road, New Delhi-110 001 through its President.
2. Indian Council of Agricultural Research, Krishi Bhawan, Dr. Rajendra Prasad Road, New Delhi-110 001 through its Secretary.
3. The Director, National Dairy Research Institute, Karnal (Haryana).
4. Dr. A.K.Srivastava, Director, National Dairy Research Institute, Karnal(Haryana).

...Respondents

(By Advocate : Mr. R.K.Sharma).

ORDER

Hon'ble Mr. Uday Kumar Varma, Member (A):

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